

F.No. 01(03)/Roster/CESTAT/2023-Part III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.12.2023

ORDER NO. 208 of 2023

Hon'ble President is pleased to partially modify the roster order no. 204 of 2023 for **CESTAT, New Delhi** on **08.12.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 08.12.2023 at 2:30 p.m.	Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Part heard matters: C/50208/2021(DB) Ms. Giriraj Propmart Private Ltd. vs. CC, New Delhi

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar